Annexure – 7

Name of the corporate debtor: DANCY BUILDERS PRIVATE LIMITED

Date of commencement of CIRP: 27.11.2024 (order received on 28.11.2024)

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Depart ment	Area	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					

NIL

Place Delhi

Date 31.10.2026

Ashok Kumar Gupta

Insolvency Resolution Professional of Dancy Builders Pvt. Ltd

Com. Addr OFF : 304 D R CHMABER, 12/56, D B GUPTA ROAD, KAROL BAGH , NEW DELHI-5

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